

**GOVERNMENT OF INDIA  
WOMEN AND CHILD DEVELOPMENT  
LOK SABHA**

UNSTARRED QUESTION NO:1444

ANSWERED ON:05.03.2010

LEGISLATION FOR WOMEN EMPLOYEES

Gangaram Shri Awale Jaywant; Ganpatrao Shri Jadhav Prataprao; Khaire Shri Chandrakant Bhaurao; Reddy Shri K. Jayasurya  
Prakash; Singh Shri Bhola

**Will the Minister of WOMEN AND CHILD DEVELOPMENT be pleased to state:**

- (a): whether the cases relating to sexual harassment of women employees at work place are increasing;
- (b): if so, the details thereof during each of the last three years and the current year;
- (c): whether the Government proposes to bring a legislation in this regard; and
- (d): if so, the details thereof?

**Answer**

MINISTER OF STATE OF THE MINISTRY OF WOMEN AND CHILD DEVELOPMENT (SHRIMATI KRISHNA TIRATH)

(a) & (b) : At present there is no mechanism in place to collect the data on the incidence of sexual harassment at various work places. However, National Commission for Women (NCW) registered 110,195 and 65 cases during 2007, 2008 and 2009 (upto June, 2009) respectively.

(c) & (d): Yes, Madam. The details are being finalised.